

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P(IB) No.431/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>th</sup> October 2017, 10.30 A.M

Name of the Company	Jai Balaji Industries Ltd. -Vs- BST Infratech Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mrs Manju Bhunia, Ader  
 Mr Rajshree Kajaria, Ader  
 Mrs Sonia Sharma

for the operational creditors

Sonia Sharma  
13/10/17

ORDER

Ld. Counsel for the petitioner has made a request that further time may be given for filing bank's certificate. Prayer is allowed. Bank's certificate may be filed within 15 days.

List on 07/11/2017.

*Jd*

(Jinan K.R.)  
Member (J)

*Jd*

(Vijai Pratap Singh)  
Member (J)